

16/1/1995

Hon'ble Mr. Justice B.C. Saksena, V.C.

Hon'ble Mr. S. Das Gupta, J.R.

For the decision on this O.A., see the
common judgment passed in the leading case *Ravi Shankar
Malviya and others Versus Union of India and others*
passed on 16.1.1995, in terms of the said order ^{this O.A.} is
dismissed.

W.C.
J.R.

B.C.
V.C.

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